

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1373/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Shapoorji Pallonji Investment Advisors Pvt. Ltd.
 V/s.
 Omkar Realtors and Developers Pvt. Ltd.

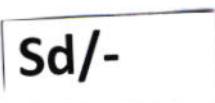
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms Shoma Maitra i/b WadiaChandy (Respondent)	Advocate	
2.	Ms Suktanya Bhavnik i/b AZB & Partners for Petitioners	Adv.	

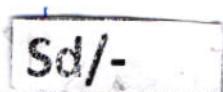
ORDER

CP 1373/I&BP/NCLT/MB/MAH/2017

Wrongly on Board.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)